NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/5/2016

NAME OF THE PETITIONER(S)

: Shri Kuberan N. & 21 Others

NAME OF THE RESPONDENT(S)

: Monarch Steels (India) Limited & 3 Others

UNDER SECTION

: 397/398

S.No. Name (in Capitals)	Represented by		Signature
1. D. CHANDRA GUPTA	Coursel for	R.2.	D. ch

For T. K. Bharkae Kecetui Priyadauhim

Counsel for Petitloness

ORDER

Counsel for Petitioner present. Counsel for R2 present. No representation on behalf of other Respondents. Counsel for the Petitioner is directed to inform the next date of hearing to the Counsel for other Respondents. Counsel for R2 is directed to file the counter before next date of hearing failing which filing of counter shall stand forfeited. Put up on 07.12.2017 at 10.30 A.M.

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MEMBER (TECHNICAL) ghk

sd-

MEMBER (JUDICIAL)